

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

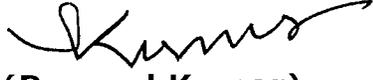
O R D E R

No: 996 Dated: 20/12/2019

In terms of Rule 15(1) of SRO 53 dated 01-03-2007, sanction is hereby accorded to the grant of one month's leave salary, in favour of the following Judicial Officers:-

S.No.	Name of the Judicial Officers
1.	Shri. M.K.Sharma, Member Secretary, State Legal Service Authority, Jammu
2.	Shri Riyaz-ul-Haq Mirza, Pr.District & Sessions Judge, Kargil.
3.	Shri. Manoj Parihar, Sub Judge/ Forest Magistrate, Srinagar
4.	Shri Adnan Syed, Secretary District Legal Service Authority, Srinagar
5.	Shri. Prem Sagar, City Judge, Jammu
6.	Ms.Jyoti Bhagat, Addl.Munsiff, Samba

By Order.


(Permod Kumar)
Deputy Registrar (Adm.)

No: 29685-92/8-5 Dated: 20/12/2019

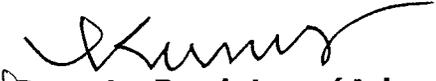
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1. S/Shri. _____.

2. Chief Accounts Officer, High Court of J&K, Jammu.

.....for information and n/a.

3. CPC, e-Courts, High Court of J &K, for uploading the same on the official website of the Hon'ble High Court.


Deputy Registrar (Adm.)